

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5196  
ANSWERED ON:20.04.2001  
LENDING NORMS FOR RRBS  
UMMAREDDY VENKATESWARLU

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the lending norms are relaxed even to RRBs at par with nationalized banks;
- (b) if so, the details thereof;
- (c) whether they are also switched over to investment portfolio; and
- (d) If so, the proportions of their investments, priority sector lending, agriculture, lending and other sector as compared to nationalized banks ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL) :

- (a) and (b) As per extant guidelines of Reserve Bank of India (RBI), Regional Rural Banks (RRBs) are required to lend 40% of their outstanding advances to priority sector with a sub target of 10% to the weaker sections as in the case of Commercial Banks.
- (c) and (d) The comparative investments and advances to priority sector as well as to agriculture made by public sector banks and RRBs are given in the inclosed Statement.